GOVERNMENT OF INDIA DRINKING WATER AND SANITATION LOK SABHA

UNSTARRED QUESTION NO:1586 ANSWERED ON:22.03.2012 COST OF IHHL Dhurve Jyoti;Mahato Shri Narahari;Naranbhai Shri Kachhadia;Roy Shri Nripendra Nath

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the criteria for calculation of unit cost of Individual Household Latrines (IHHL) and BPL toilet under Total Sanitation Campaign (TSC):

(b) the factors taken into consideration for determining incentive to BPL families who construct IHHL;

(c) whether Government proposes to raise the unit cost from Rs. 2500/- to Rs. 7000/- with Government share of Rs. 4000A;

(d) if so, the details thereof;

(e) whether Government propose to provide incentives to APL families to achieve the goal of Total Sanitation Campaign;

(f) if so. the details thereof: (g) whether Government proposes to incorporate construction of IHHL, School toilets, Anganwadi toilets, drainage channel and stabilisation pond through convergence between TSC and Mahatama Gandhi National Rural Employment Guarantee Scheme; and (h) if so. the details thereof?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

(a) There is no unit cost of Individual Household Latrine (IHHL) specified under Total Sanitation Campaign (TSC) and there is no categorization as BPL toilet.

(b) Government reviews the incentive amount being paid to BPL households under TSC from time to time to sufficiently motivate the BPL households to create and use sanitation facilities.

(c)&(d): Do not arise.

(e)& (f): No, Sir. The IEC activities carried out under TSC cover all the rural households in the project district so that all APL families, through motivation, take up construction of the house hold latrines on their ovvh. APL families facing cash crunch are provided access to the revolving fund available under the programme.

(g)& (h): Convergence with MNREGS is already in place in terms of wages for unskilled and skilled man-days as notified vide Gazette Notification No.SO2266(E) dated 30.09.2011. The provisions are for IHHL, school toilets, anganwadi toilets and community sanitary complexes. The details are as under:

(i) Unskilled labour (up to 6 person days) and skilled labour (up to 2 person days under material component) on construction of Individual Household Latrine.

(ii) Unskilled labour (up to 10 person days) and skilled labour (up to 3 person days under material component) on construction of Anganwadi Toilet.

(iii) Unskilled labour (up to 25 person days) and skilled labour (up to 8 person days under material component) on construction of School Toilet Unit.

(iv) Unskilled labour (up to 250 person days) and skilled labour (up to 85 person days under material component) on construction of Community Sanitary Complex with minimum of 10 seats. For lesser number of seats, the unskilled labour and skilled labour will be reduced proportionately.